NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 410/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: M/s. Sunteck Infraprojects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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<u>COMMON ORDER</u> <u>CSP 409/230-232/NCLT/MB/MAH/2017</u> <u>CSP 410/230-232/NCLT/MB/MAH/2017</u> <u>CSP 411/230-232/NCLT/MB/MAH/2017</u>

1. In all these Petitions, the Petitioner is to file the reply. Seeking time.

2. Listed for hearing on **02.02.2018**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial) Date : 15.12.2017

Sd/-

M.K. SHRAWAT Member (Judicial)